

(3)

(P)

Reserved

Central Administrative Tribunal, Allahabad.

O.A.No.60 of 1987

Rajbanshi Prasad Vs. Union of India and another

CONNECTED WITH

O.A.No.27 of 1987

Vaidya Nath Misra Vs. Union of India and another.

Hon. D.S.Misra, AM  
Hon. G.S.Sharma, JM

( By Hon. G.S.Sharma, JM )

For judgment, see our judgement of date  
passed in the connected registration O.A.No.27 of  
1987 -Vaidya Nath Misra, Vs. Union of India and  
another.

Member (A) 3.7.87

3.7.87  
Member (J)

Dated 3.7.1987  
kkb